

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4941/2022

RAJKUMAR AGARWAL

Appellant(s)

VERSUS

VEHICLE TATA VENTURE NO. UP 70 BM 1600COMMERCIAL  
AUTO SALES PRIVATE LIMITED THR. ITS DIRECTOR  
SANSKAR GUPTA & ORS.

Respondent(s))

Date : 23-11-2022 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER  
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Appellant(s) Mr. Rajiv Tyagi, AOR  
Mr. Rohit Gupta, Adv.  
Mr. Rahul Tyagi, Adv.

For Respondent(s) Mr. K.K.Bhat, Adv.  
Mr. Ranjan Kumar Pandey, AOR  
Mr. Rameshwar Prasad Goyal, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List the matter on 10th January, 2023.

(ANITA MALHOTRA)  
AR-CUM-PS

(KAMLESH RAWAT)  
COURT MASTER